

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:52

ANSWERED ON:23.02.2010

PROMOTION OF SPORTS

Rawat Shri Ashok Kumar;Reddy Shri Magunta Srinivasulu

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether broad basing of sports is one of the objectives of the National Sports Policy, 2001;
- (b) if so, the details thereof;
- (c) the percentage of the population which is actually involved in sports and games;
- (d) whether the Government has prepared any action plan under the sports policy to restore the past glory of the country in hockey, cricket and other games; and
- (e) if so, the details thereof alongwith the concrete steps taken/being taken by the Government to attract/promote the talented sports persons of the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) Yes, Madam.

(b) The National Sports Policy, 2001 (NSP) provides that while the broad-basing of sports will primarily remain a responsibility of State Governments, the Union Government will actively supplement their efforts in this direction. NSP also provides for associating educational institutions, schools and colleges in both rural and urban areas, the Panchayati Raj Institutions, Local bodies, government machinery, the Sports Associations, Industrial undertakings, various youth and sports clubs in achieving the objective of broad -basing of sports; mobilization of village panchayats, rural youth and sports clubs to facilitate development of the requisite infrastructure and for identification of talent through an appropriate competition structure in rural areas as also in disadvantaged and remote parts of the country including the North-East; and integration of sports and physical education with the educational curriculum.

(c) It is estimated that, out of a population of 77 crore below 35 years of age, about 5 crore have any access to organized sports and games.

(d) The Government has not prepared any specific action plan. However, under the Scheme of Assistance to National Sports Federations (NSFs), Long Term Development Plans (LTDPs) for each recognized sports discipline are prepared in consultation with concerned NSFs and SAI. Based on LTDPs, assistance is provided to NSFs. Further, for preparation of athletes for Commonwealth Games (CWG), 2010, the Ministry is implementing a major scheme of Rs.678 crore. The scheme provides for focused and need-based support in all the sports disciplines included in CWG, 2010, with a view to maximize our medal prospects. Similar assistance is being provided to athletes preparing for participation in Asian Games, 2010.

(e) For talent identification and nurturing and training of identified talented sportspersons, Sports Authority of India (SAI) is operating a number of schemes viz. Scheme of National Sports Talent Contest (NSTC), Scheme of Army Boys Sports Company (ABSC), Scheme of SAI Training Centre (STC), Scheme of Special Area Games (SAG), Scheme of Extension Centres of STC/SAG for wider coverage and Scheme of Centre of Excellence (COX). At present, around 15000 children and youth are receiving training at various SAI Centres under these Schemes.